

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 121

IA No. 450/23, 1793/22

Intvn No. 3/2023

In

CP(IB) No. 459/Chd/Hry/2019
(Admitted)

IN THE MATTER OF:

Artsana India Pvt. Ltd.

...Petitioner

Vs.

Vibgyor Retail Pvt. Ltd.

...Respondent

Under Section: 9, 33, 60(5) r/w 54, IBC, 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.07.2024.

-sd-
Court Officer

June 05, 2024
SM